

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 143(ND)16**  
**C. A. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

**NAME OF THE COMPANY: M/s. Kee Pharma Limited & Anr. V/s. M/s. Helvetica Industries Pvt Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: For Petitioner (s): Mr. Anuj P. Agarwala, Advocate P-1  
Mr. Shreys Jain, Advocate

For Respondent (s): Mr. Satyajit Sarna, Advocate

**Order**

CA 119/c-II/17 heard. Reserve for orders.

— Sd —

[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

— Sd —

[ INA MALHOTRA ]  
MEMBER [J]